

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-506**  
IB-629/ND/2021  
IA-4514/2023

**IN THE MATTER OF:**

Ingram Micro India Pvt. Ltd.

**....Applicant**

**Vs.**

Bathla Teletech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 12.09.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Sudhir Kumar, Adv Siddharth Kumar

For the Respondent : Adv Gaurav Mitra, Adv Bhavya Sethi,  
Adv Manish Gpta

**ORDER**

Ld. Counsel for the Applicant is present and submitted that arguing Counsel is not available at the time of hearing, therefore, sought time. Ld. Counsel for the Respondents are present. List this matter on **18.09.2023**.

**Sd/-**

**(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**